

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
CHIEF JUSTICE COURT
TUESDAY, OCTOBER 08, 2024, AT 10:15 A.M.

HON'BLE THE CHIEF JUSTICE
AND
HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS WHEREIN CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	ITA/13/2024	PRINCIPAL COMMISSIONER OF INCOME TAX Versus KARAN SAFETY PRIVATE LIMITED	HARI MOHAN BHATIA	
2	ITA/16/2024	PRINCIPAL COMMISSIONER OF INCOME TAX Versus KARAM SAFETY PRIVATE LIMITED	HARI MOHAN BHATIA	
3	ITA/17/2024	PRINCIPAL COMMISSIONER OF INCOME TAX Versus KARAM SAFETY PRIVATE LIMITED	HARI MOHAN BHATIA	
	WITH IA/1/2024 FOR EXEMPTION APPLICATION			
4	WPPIL/88/2024	SHAHEED Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	ANJALI BHARGAVA C.S.C.
5	WPPIL/160/2024	RAJENDRA SINGH BISHT Versus STATE OF UTTARAKHAND AND OTHERS	VINODA NAND BARTH WAL	C.S.C.
6	WPPIL/162/2024	BRIJBHUSHAN DHAUNDIYAL Versus UNION OF INDIA AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI	C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPPIL/164/2024	INDEPENDENT MEDIA INITIATIVE SOCIETY Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C.

8	AO/414/2024	SAURABH CHAUDHARY Versus APPORT DEVELOPERS PVT LTD AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
9	WPMB/481/2024	JAGDISH PRASAD Versus FOREST CONSERVATOR WESTERN CIRCLE AND OTHERS	UNNATI PANT TABSSUM	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
10	WPMB/486/2024	MS RESIZONE BUILDWELL PVT LTD Versus STATE BANK OF INDIA AND ANOTHER	BHUPESH KANDPAL	ASHISH JOSHI
	WITH IA/1/2024 FOR STAY APPLICATION			
11	WPMB/490/2024	MOHD SALEEM Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C. B D PANDE
12	WPMB/491/2024	GIRISH CHANDRA DANDRIYAL Versus STATE OF UTTARAKHANDTHROUGH SECRETARY U.K. HOUSING AND URBAN AND OTHERS	ABHIJAY NEGI SNIGDHA TIWARI	LALIT MIGLANI C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
13	WPMB/493/2024	AYUB KHAN Versus KUMAON MANDAL VIKAS NIGAM AND OTHERS	SIDDHARTHA SAH	SANDEEP KOTHARI
	WITH IA/1/2024 FOR STAY APPLICATION			
14	WPMB/494/2024	GURUPREET SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT KUMAR GAUR B M PINGAL	SANDEEP KOTHARI C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			

*** TIME BARRED (FRESH CASES) ***

15	SPA/332/2024	NAVDEEP KUMAR SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	NAVNEET KAUSHIK	C.S.C. ABHISHEK VERMA
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION			

16 AO/411/2024 PINKI GAURAV
Versus KANDPAL
AMIT KUMAR NITISH BANKA

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

*** FRESH CASES AS DEFECTIVE ***

17 SPA/322/2024 RADHESH SINGH RAWAT AND ABHIJAY NEGI C.S.C.
OTHERS AND OTHERS SNIGDHA
Versus TIWARI
STATE OF UTTARAKHAND AND ABHISHEK RANA
OTHERS

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION

*** FAMILY MATTERS II ***

18 FA/18/2018 SMT. SUNITA CHETTRI RAMJI DHARMENDRA
Versus SHRIVASTAVA BARTHVAL
SH. BIJOY CHETTRI V K ARORA RAM NIVAS
SINGH RANA

WITH
CLMA/1465/2018 FOR INTERIM RELIEF APPLICATION
IA/9019/2021 FOR MISCELLANEOUS APPLICATION
IA/9020/2023 FOR RECALL APPLICATION

CONNECTED WITH

18(1) FA/19/2018 SMT. SUNITA CHETTRI RAMJI DHARMENDRA
Versus SHRIVASTAVA BARTHVAL
SH. BIJOY CHETTRI V K ARORA RAM NIVAS
SINGH RANA

*** ADMISSION MATTERS ***

19 WPMB/172/2024 NEELAM ABHIJAY NEGI C.S.C.
Versus SNIGDHA
STATE OF UTTARAKHAND AND TIWARI
OTHERS ANIL KAINтура

*** ORDERS ON APPLICATIONS ***

20 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/2/2023 FOR INTERLOCUTORY APPLICATION
IA/5/2024 FOR URGENCY APPLICATION
IN
FA/116/2023 KULWANT SINGH AND ANOTHER BASANT SINGH SANJAY KUMAR
Versus HARSH
HARLEEN KAUR AND OTHERS VARDHAN
DHANIK

NOTE : MENTIONED CASE.

*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

21 IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION
IN
CTR/1/2024 RAJAT STEEL CENTRE GEETA ARYA, C.S.C.

Versus
COMMISSIONER COMMERCIAL
TAX DEHRADUN

ARUN PRATAP
SHAH,
RAJMANGAL
KUMAR,
SATYENDRA
KUMAR

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Causelists generated for Bench ID- 1189 and causlist ID- (1001) 07/10/2024 05:43:54 pm(107)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 01

TUESDAY, OCTOBER 08, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE MANOJ KUMAR TIWARI
AND

HON'BLE MR. JUSTICE PANKAJ PUROHIT
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), DIVISION BENCH CRIMINAL WRIT PETITIONS, HABEAS CORPUS PETITIONS AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CRJA/72/2024	KAUSHAL KUMAR Versus STATE OF UTTARAKHAND	O	G.A.
2	CRJA/73/2024	OMKAR SINGH Versus STATE OF UTTARAKHAND	O	G.A.
3	CRJA/74/2024	DEEPU Versus STATE OF UTTARAKHAND	O	G.A.
4	CRJA/75/2024	NARENDRA ALIAS NANDA Versus STATE OF UTTARAKHAND	O	G.A.
5	CRJA/76/2024	LALIT CHANDRA JOSHI Versus STATE OF UTTARAKHAND	O	G.A.
6	CRJA/77/2024	DHARMENDRA SAGAR ALIAS GUDDU Versus STATE OF UTTARAKHAND	O	G.A.
7	CRJA/78/2024	RANVEER SINGH ALIAS BABLU Versus STATE OF UTTARAKHAND	O	G.A.
8	WPMB/482/2024	MS SUPER CONSTRUCTION ASSOCIATES Versus STATE OF UTTARAKHAND AND OTHERS	HEMANT SINGH MAHRA KETAN JOSHI	SHAILENDRA SINGH CHAUHAN C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
9	CRLA/592/2024	ABDUL MALIK Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
		WITH IA/1/2024 FOR BAIL APPLICATION		

10	CRLA/593/2024	RAKESH MEHAR ALIAS MEHRA Versus STATE OF UTTARAKHAND WITH IA/1/2024 FOR BAIL APPLICATION	SANGEETA ADHIKARI PATNI	G.A.
11	CRLA/594/2024	ABDUL MALIK Versus STATE OF UTTARAKHAND WITH IA/1/2024 FOR BAIL APPLICATION	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
12	WPSB/627/2024	HEM PUJARI Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	VIKAS BAHUGUNA	C.S.C.
13	WPSB/654/2024	SHARAT SINGH NAKOTI AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	SIDDHARTH SINGH NEGI B S NEGI	C.S.C.
14	WPSB/655/2024	RAM CHANDRA BHATT AND OTHERS Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	SIDDHARTH SINGH NEGI B S NEGI	C.S.C.
15	WPSB/657/2024	DR SANJAY DUTT AND OTHERS AND OTHERS Versus HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY AND ANOTHER WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	JAYVARDHAN KANDPAL	DR. KARTIKEY HARI GUPTA
16	WPSB/658/2024	KULDEEP CHAUHAN Versus STATE OF UTTARAKHAND THROUGH SECRETARY PERSONNEL GOVT. OF U.K. AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	PANKAJ MIGLANI C.S.C. DEPUTY S.G.
17	WPCRL/1122/2024	MUSKAN AND ANR AND ANOTHER Versus	PRABHA NAITHANI GAURAV PAWAR	G.A.

STATE OF UTTARAKHAND AND
OTHERS

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

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Causelists generated for Bench ID- 1170 and causlist ID- (1001) 07/10/2024 05:50:02 pm(274)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER -01

TUESDAY, OCTOBER 08, 2024, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE MANOJ KUMAR TIWARI
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION SERVICE SINGLE (UPTO THE YEAR 2020), TRANSFER APPLICATIONS (CIVIL & CRIMINAL) AND CIVIL CONTEMPT PETITIONS - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	CRJR/3/2024	SAURABH Versus STATE OF UTTARAKHAND	O	G.A.
2	CRJR/4/2024	SAURABH Versus STATE OF UTTARAKHAND	O	G.A.
3	CRJR/5/2024	SAURABH Versus STATE OF UTTARAKHAND	O	G.A.
4	CRJR/6/2024	PRADEEP MALHOTRA Versus STATE OF UTTARAKHAND	O	G.A.
5	CRJR/7/2024	PRADEEP MALHOTRA Versus STATE OF UTTARAKHAND	O	G.A.
6	SPLA/431/2024	M/S EXCELLENT TRADERS, Versus STATE OF UTTARAKHAND AND ANOTHER	UDAYVEER SINGH HIMANSHU	G.A.
CONNECTED WITH				
6(1)	CRLA/566/2024	M/S EXCELLENT TRADERS, Versus STATE OF UTTARAKHAND AND ANOTHER	UDAYVEER SINGH HIMANSHU	G.A.
7	SPLA/432/2024	ARVIND KUMAR SAINI Versus STATE OF UTTARAKHAND AND ANOTHER	UDAYVEER SINGH HIMANSHU	G.A.
CONNECTED WITH				
7(1)	CRLA/567/2024	ARVIND KUMAR SAINI Versus STATE OF UTTARAKHAND AND ANOTHER	UDAYVEER SINGH HIMANSHU	G.A.
8	CRLR/691/2024	KAMLA DEVI Versus	ABHIJAY NEGI SNIGDHA	

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

9 CRLR/697/2024 RAJENDRA CHAUDHARY
Versus
SHAKSHI AND OTHERS MOHD SAFDAR

WITH
IA/1/2024 FOR STAY APPLICATION

10 CRLR/708/2024 SANDEEP
Versus
STATE OF UTTARAKHAND PARITOSH G.A.
DALAKOTI

WITH
IA/1/2024 FOR BAIL APPLICATION

11 CRLR/718/2024 CHARDHAM CONSTRUCTION
Versus
DEVCHANDRA PURSHODA M C UPADHYAY
A M SAKLANI

WITH
IA/1/2024 FOR SUSPENSION OF SENTENCE
IA/2/2024 FOR EXEMPTION APPLICATION

12 CRLR/719/2024 KULDEEP
Versus
STATE OF UTTARAKHAND AND
ANOTHER MUKESH RAWAT G.A.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION
IA/2/2024 FOR EXEMPTION APPLICATION

13 CRLR/720/2024 CHARDHAM CONSTRUCTION
Versus
DEVCHANDRA PURSHODA M C UPADHYAY
A M SAKLANI

WITH
IA/1/2024 FOR SUSPENSION OF SENTENCE
IA/2/2024 FOR EXEMPTION APPLICATION

14 CRLR/722/2024 OM PRAKASH
Versus
ANIL DEVI M C UPADHYAY
A M SAKLANI

WITH
IA/1/2024 FOR STAY APPLICATION

15 CRLR/727/2024 SHANTI DEVI
Versus
STATE OF UTTARAKHAND AND
ANOTHER SHIVAM G.A.
SHARMA

WITH
IA/1/2024 FOR STAY APPLICATION

16 CRLR/728/2024 SHASHI BHUSHAN TYAGI
Versus
STATE OF UTTARAKHAND ADITYA SINGH G.A.

WITH
IA/1/2024 FOR STAY APPLICATION

17	WPCRL/1093/2024	VIPIN NAYYAR Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	INPERSON	G.A. G.A.
18	WPCRL/1100/2024	HARJINDER SINGH ALIAS JASSI Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	PIYUSH SAMMAL SARITA BISHT	G.A.
19	WPCRL/1102/2024	FIROJ AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR STAY APPLICATION	SHASHI KANT SHANDILYA SACHIN KUMAR SHARMA	G.A. VISHWAKETU VAIDYA PRAMOD KUMAR SHARMA
20	WPCRL/1120/2024	SACHIN Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR STAY APPLICATION	M C UPADHYAY A M SAKLANI	G.A.
* TIME BARRED (FRESH CASES) *				
21	SPLA/404/2024	MEENA DEVI Versus STATE OF UTTARAKHAND AND ANOTHER CONNECTED WITH	JITENDRA CHAUDHARY	G.A.
21(1)	CRLA/514/2024	MEENA DEVI Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION	JITENDRA CHAUDHARY	G.A.
22	CRLR/612/2024	GIRISH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION	DINESH GAHATORI NAVEEN TEWARI	G.A.
23	CRLR/725/2024	RAVISH KUMAR Versus PRERNA	SHOBHA MEHRA R C TAMTA	

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1033 and causlist ID- (1001) 07/10/2024 05:56:43 pm(111)

HIGH COURT OF UTTARAKHAND AT NAINITAL

SUPPLEMENTARY CAUSE LIST I COURT NUMBER 02

TUESDAY, OCTOBER 08, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

PRE-LUNCH SESSION (UPTO 12:15 P.M.) : CRIMINAL APPEALS, JAIL APPEALS & GOVT. APPEALS (UPTO THE YEAR 2016), CRL. MISC. APPLICATIONS UNDER SECTION 482 CRPC (2023 & ONWARDS), BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATIONS (2023 & ONWARDS), PRE-LUNCH SESSION (12:15 P.M. ONWARDS) : APPEALS FROM ORDER INCLUDING MACP APPEALS (FOR THE YEAR 2019 & 2020), POST LUNCH SESSION: WRIT PETITION SERVICE SINGLE (2021 & ONWARDS), FIRST APPEALS (UPTO THE YEAR 2020) AND SECOND APPEALS (UPTO THE YEAR 2020) - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ADMISSION MATTERS *				
1	WPSS/1897/2024	HARISH CHANDRA JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	DHARMENDRA BARTH WAL	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
2	WPSS/1916/2024	NARENDRA SINGH THAPA Versus STATE OF UTTARAKHAND AND OTHERS	PRATEEK TRIPATHI	C.S.C. B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		

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Causelists generated for Bench ID- 1057 and causlist ID- (1003) 07/10/2024 05:44:43 pm(107)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER-03

TUESDAY, OCTOBER 08, 2024, AT 10:15 P.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLES 226 & 227 OF THE CONSTITUTION OF INDIA (UPTO THE YEAR 2020), CIVIL REVISIONS, TESTAMENTARY CASES, TRADE UNION APPEALS, COMPANY PETITIONS AND RERA APPEALS. PRE-LUNCH SESSION (12:15 P.M. ONWARDS) - APPEALS FROM ORDER INCLUDING MACT APPEALS (UPTO THE YEAR 2018) - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* JUST AFTER FRESH MATTERS *				
1	CRLA/326/2017	NIKHIL KUMAR Versus STATE OF UTTARAKHAND	POORAN SINGH RAWAT(AMICUS CURIAE) SHIVANAND BHATT	G.A.
WITH CRMA/3772/2019 FOR MISCELLANEOUS APPLICATION IA/7004/2021 FOR MISCELLANEOUS APPLICATION				
* OLD MATTERS *				
2	WPMS/1113/2007	RAJENDRA SINGH Versus STATE AND ANR.	S K MANDAL M.C. PANDE, R.K.JOSHI	C.S.C.
WITH IA/12175/2020 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT				
3	WPMS/1664/2011	MAN MOHAN SINGH BISHT Versus STATE TRANSPORT APPELLATE TRIBUNAL AND OTHERS	JITENDRA CHAUDHARY	ASHISH JOSHI AMAR MURTI SHUKLA ANAND SINGH MER GOPAL NARAIN BIRENDRA S. ADHIKARI C.S.C.
WITH IA/13654/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/13656/2024 FOR INTERIM RELIEF APPLICATION NOTE : CONNECTED SPA/213/2013 & WPMS/2121/2011 ARE DECIDED.				
CONNECTED WITH				
3(1)	WPMS/2121/2011	OM PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	BHUWAN BHATT C.S.C., B.S.ADHIKARI, GOPAL NARAIN, AMAR SHUKLA
CONNECTED WITH				
3(2)	SPA/213/2013	REKHA AND OTHERS	B.S.ADHIKARI	JITENDRA

		Versus OM PRAKASH AND OTHERS		CHAUDHARY C.S.C
4	WPMS/1454/2014	SRI JAMSHED Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	ARVIND VASHISHTA MRS NEELIMA MISHRA JOSHI	C.S.C. ATUL BANSAL M C BANSAL
	WITH CLMA/6493/2014 FOR STAY APPLICATION			
	CONNECTED WITH			
4(1)	WPMS/1455/2014	SRI YAMEEN Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	MRS NEELIMA MISHRA JOSHI	C.S.C. M C BANSAL ATUL BANSAL
	WITH CLMA/6490/2014 FOR STAY APPLICATION			
	CONNECTED WITH			
4(2)	WPMS/1527/2014	SRI MOMIN ALI Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	MRS NEELIMA MISHRA JOSHI	C.S.C. M C BANSAL ATUL BANSAL
	WITH CLMA/6967/2014 FOR STAY APPLICATION			

*** ORDERS ON APPLICATIONS (AFTER FRESH) ***

5	CLMA/14458/2019 FOR STAY APPLICATION CLMA/16421/2019 FOR INTERIM RELIEF APPLICATION CLMA/495/2020 FOR INTERIM RELIEF APPLICATION IA/16423/2023 FOR INTERIM RELIEF APPLICATION IA/16427/2024 FOR MISCELLANEOUS APPLICATION IN			
	SA/171/2019	THE GOOD SHEPHERD AGRICULTURE MISSION Versus WARVICK SHIPWAY AND OTHERS	ADITYA KUMAR ARYA VINAY BHATT	HARI MOHAN BHATIA

NOTE : PART HEARD.

	CONNECTED WITH			
5(1)	IA/14331/2019 FOR MISCELLANEOUS APPLICATION CLMA/14803/2019 FOR STAY APPLICATION IN			
	SA/185/2019	THE GOOD SHEPHERD AGRICULTURE MISSION Versus WARVICK SHIPWAY	ADITYA KUMAR ARYA VINAY BHATT	HARI MOHAN BHATIA

	CONNECTED WITH			
5(2)	CLMA/14804/2019 FOR STAY APPLICATION CLMA/14853/2019 FOR MISCELLANEOUS APPLICATION IA/14854/2023 FOR MISCELLANEOUS APPLICATION IN			

SA/186/2019 THE GOOD SHEPHERD VINAY BHATT HARI MOHAN
AGRICULTURE MISSION ADITYA KUMAR BHATIA
Versus ARYA
CLIPTON SHIPWAY

CONNECTED WITH

5(3) CLMA/14806/2019 FOR STAY APPLICATION
CLMA/14854/2019 FOR MISCELLANEOUS APPLICATION
IA/14855/2023 FOR MISCELLANEOUS APPLICATION
IN

SA/187/2019 THE GOOD SHEPHERD VINAY BHATT HARI MOHAN
AGRICULTURE MISSION ADITYA KUMAR BHATIA
Versus ARYA
EUGENE GEORGE

CONNECTED WITH

5(4) IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION
IA/2/2024 FOR MISCELLANEOUS APPLICATION
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION
IN

CRMC/2/2024 THE GOOD SHEPHERD HARI MOHAN
AGRICULTURAL MISSION BHATIA
Versus
WARWICK SHIPWAY AND OTHERS

*** FOR FINAL HEARING (AFTER FRESH) ***

6 GA/152/2016 STATE OF UTTARAKHAND G.A. M.S. BHANDARI
Versus RANGOLI
KAMAL NAYAN KALRA PUROHIT

*** ORDERS ON APPLICATIONS ***

7 IA/6/2023 FOR AMENDMENT
IA/7/2024 FOR DELAY CONDONATION APPLICATION
IA/8/2024 FOR MISCELLANEOUS APPLICATION
IA/9/2024 FOR DELAY CONDONATION APPLICATION
IA/10/2024 FOR MISCELLANEOUS APPLICATION
IN

WPMS/888/2007 DHARAMPAL SINGH SAGAR KOTHARI RAJENDRA
Versus SUNAYNA KOHLI SINGH AZAD
JAIPAL SINGH AND OTHERS KOTHARI R S VERMA

8 MCC/11775/2023 FOR RESTORATION APPLICATION
IN

CLR/103/2020 GOPAL PRABHAKAR PRABHA
Versus JOSHI NAITHANI
AMIT KUMAR AVIDIT NOLIYAL

9 IA/1/2024 FOR AMENDMENT
IN

CLR/83/2023 LALIT MOHAN BHATT KIRTI SHARAN AISHWARY
Versus AGARWAL PRAKASH JOSHI
RAM KISHAN SAINI SUDHIR KUMAR MAYANK RAJAN
JOSHI

10 IA/1/2023 FOR DELAY CONDONATION APPLICATION
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT
IA/4/2023 FOR STAY VACATION APPLICATION

	IN CLR/103/2023	REKHA Versus RAMESH GHAI	NEERAJ GARG YASHPAL SINGH RAJENDRA ARYA	RAJAT MITTAL
11	IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN CLR/105/2023	KULWIR KAUR WASSON AND OTHERS Versus BHUPINDER SINGH WASSON AND OTHERS	PAWAN MISHRA	SAGAR KOTHARI C.S.C. RAJNI RANGWAL
12	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2023 FOR STAY APPLICATION IA/3/2024 FOR URGENCY APPLICATION IN CLR/114/2023	DINESH SINGH KUNJWAL Versus KUMAUN UTTARAKHAND SAINIK WAHAN SAMITI	AKHIL KUMAR SAH RAJESH JOSHI AYUSH AGRAWAL	KIRTI SHARAN AGARWAL SUDHIR KUMAR
	CONNECTED WITH			
12(1)	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2023 FOR STAY APPLICATION IA/3/2024 FOR URGENCY APPLICATION IN CLR/115/2023	MAHINDER SINGH BISHT Versus KUMAUN UTTARAKHAND SAINIK WAHAN SAMITI	AKHIL KUMAR SAH, RAJESH JOSHI, AYUSH AGRAWAL	KIRTI SHARAN AGARWAL SUDHIR KUMAR
13	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN C482/1918/2023	JAGROOP SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	G.A.
	* ORDER ON APPLICATIONS (TIME BARRED CASES) *			
14	IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION IN CLR/100/2024	MOHD AHASAN SIDDIQUI Versus MOHD MOHSIN SIDDIQUI AND OTHERS	RAJESH JOSHI AMIT KAPRI	
	* ORDER ON APPLICATIONS (AS DEFECTIVE) *			
15	CLMA/4370/2020 FOR STAY APPLICATION IA/12697/2023 FOR MISCELLANEOUS APPLICATION IA/12698/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN WPMS/995/2020	EXECUTIVE ENGINEER ELECTRICITY DISTRIBUTION	NARESH PANT DHARMENDRA	PARIKSHIT SAINI MUNISH

DIVISION UTTARAKHAND POWER CORPORATION LTD.
Versus
ENN TEE INTERNATIONL LTD.
AND ANOTHER

*** ORDER MATTERS ***

16 WPMS/2115/2020 PRADEEP KUMAR KALYAN Versus DEPUTY DIRECTOR GENERAL CANTEEN SERVICES AND ANOTHER PANKAJ MIGLANI AAKIB AHMED DEPUTY S.G. RAJESH SHARMA AZMEEN

*** ADMISSION MATTERS ***

17 WPMS/3260/2019 MAHENDRA PAL SINGH Versus WAQF KHUDA BAN TALA MAUSIYA WAQF HUSHAN JAHAN BEGUM NANDAN ARYA P. S. BISHT M S DHAPOLA SIDDHARTHA SINGH NISHAT INTEZAR SIDDHARTHA SAH AHRAR BAIG

CONNECTED WITH

17(1) WPMS/3261/2019 MAHENDRA PAL SINGH Versus WAQF KHUDA BAN TALA MAUSIYA WAQF HUSHAN JAHAN BEGUM NANDAN ARYA P. S. BISHT M S DHAPOLA SIDDHARTHA SINGH NISHAT INTEZAR SIDDHARTHA SAH AHRAR BAIG

18 WPMS/40/2020 SMT. YOGITA Versus RAMA KANT SHARMA AND ANOTHER GAURAV SINGH VIVEK SHUKLA NARENDRA BALI

WITH

CLMA/2005/2020 FOR STAY VACATION APPLICATION

19 WPMS/1264/2020 OM PRAKASH Versus MAN SINGH AND ANOTHER SANDEEP KOTHARI BHUWAN BHATT

20 WPCRL/1730/2020 ANURAG SHANKHDHAR Versus STATE OF UTTARAKHAND AND OTHERS NAVNEET KAUSHIK G.A.

WITH

CLMA/8805/2020 FOR STAY APPLICATION

IA/11850/2020 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

21 WPCRL/1810/2020 RAJ BABU AGGARWAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS NAVNEET KAUSHIK G.A.

22 WPCRL/2038/2020 DIGVIJAY SINGH Versus STATE OF UTTARAKHAND AND OTHERS H C PATHAK B D PANDE G.A.

23 WPCRL/1439/2021 HARISH CHANDRA RANA GANESH G.A.

		Versus STATE OF UTTARAKHAND AND OTHERS	KANDPAL	
24	WPCRL/1440/2021	HARISH CHANDRA RANA Versus STATE OF UTTARAKHAND AND OTHERS	GANESH KANDPAL	G.A.
* FOR FINAL HEARING *				
25	FA/19/2015	VIJAY KUMAR SETHI Versus NAGAR PALIKA VIKASNAGAR, THROUGH CHAIRMAN/EXECUTIVE OFFICER	DEVESH GHILDIYAL	RAMJI SHRIVASTAVA
26	FA/153/2019	RISAAL SINGH ALIAS RISAL SINGH Versus MADAN MOHAN KISHAN WALI AND OTHERS	VIVEK PATHAK ABHISHEK DUTT IMRAN ALI KHAN DEEP CHANDRA JOSHI SURESH CHANDRA BHATT	P S BISHT SIDDHARTHA SINGH
	WITH CLMA/12354/2019 FOR STAY APPLICATION IA/12355/2021 FOR MISCELLANEOUS APPLICATION			
27	CLR/166/2019	RAJENDRA NATH GANGOLI Versus NADEEM AHMED	LOKENDRA DOBHAL DEVANG DOBHAL	TAJHAR QAYYUM MEHBOOB RAHI AMNA QURESHI
28	CLR/76/2020	NAGAR PANCHAYAT LALKUAN Versus UTTARAKHAND WAQF BOARD AND OTHERS	JAGDISH CH BELWAL	NISHAT INTEZAR C.S.C.
29	C482/740/2022	VIJAY KUMAR ALIAS VIJAY ARORA Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG RAVI SEHGAL NIKHIL SABRI	G.A.

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 07/10/2024 06:20:14 pm(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

SUPPLEMENTARY CAUSE LIST I COURT NUMBER-03

TUESDAY, OCTOBER 08, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLES 226 & 227 OF THE CONSTITUTION OF INDIA (UPTO THE YEAR 2020), CIVIL REVISIONS, TESTAMENTARY CASES, TRADE UNION APPEALS, COMPANY PETITIONS AND RERA APPEALS. PRE-LUNCH SESSION (12:15 P.M. ONWARDS) - APPEALS FROM ORDER INCLUDING MACT APPEALS (UPTO THE YEAR 2018) - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ADMISSION MATTERS *				
1	CLR/128/2023	BHOPAL SINGH BISHT Versus RUKMANI BHANDARI AND ANOTHER	SANDEEP TIWARI JAI KRISHNA PANDEY PIYUSH TIWARI G C JOSHI	

WITH

IA/1/2023 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1066 and causlist ID- (1003) 07/10/2024 06:42:42 pm(86)

HIGH COURT OF UTTARAKHAND

AT NAINITAL

DAILY CAUSE LIST II

COURT NUMBER-03

TUESDAY, OCTOBER 08, 2024, AT 12:15 P.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLES 226 & 227 OF THE CONSTITUTION OF INDIA (UPTO THE YEAR 2020), CIVIL REVISIONS, TESTAMENTARY CASES, TRADE UNION APPEALS, COMPANY PETITIONS AND RERA APPEALS. PRE-LUNCH SESSION (12:15 P.M. ONWARDS) - APPEALS FROM ORDER INCLUDING MACT APPEALS (UPTO THE YEAR 2018) - ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDERS ON APPLICATIONS *				
1	IA/9094/2024 FOR MISCELLANEOUS APPLICATION IN AO/232/2012	SMT. SADHNA GUPTA AND ANOTHER Versus MANOHAR GUSAIN AND OTHERS	NARENDRA BALI	LALIT BELWAL C S C D S PATNI
2	CLMA/10433/2016 FOR STAY VACATION APPLICATION CLMA/8097/2019 FOR SUBSTITUTION APPLICATION CLMA/8098/2019 FOR DELAY IN SUBSTITUTION IA/13764/2024 FOR AMENDMENT IN AO/303/2016	MRS HIMANI PANDE AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	DEVANG DOBHAL C.S.C. ASHOK JOSHI
3	MCC/3/2024 FOR REVIEW APPLICATION IA/4/2024 FOR DELAY CONDONATION APPLICATION IN AO/197/2024	ASHUTOSH GAWRI Versus MUKESH SHARMA AND ANOTHER	SAGAR KOTHARI	M S BISHT SHIVANAND BHATT I P KOHLI (FOR CAVEATOR)
* FOR FINAL HEARING *				
4	AO/129/2012	RAJESH SINGH DHAMI Versus IFFCO TOKIO GENERAL INSURANCE COMPANY AND OTHERS	HARI MOHAN BHATIA	SIDDHARTHA SAH H C PANDE
5	AO/313/2012	THE UNITED INDIA INSURANCE COMPANY LTD Versus MRS. VIMLA SAINI AND OTHERS	NARESH PANT	RAJENDRA SINGH AZAD TAPAN SINGH SHASHI KANT SHANDILYA MANISHA RANA

				SINGH ADITYA PRATAP SINGH
6	AO/142/2015	STATE OF UTTARAKHAND AND ANOTHER Versus M/S N.K.G INFRASTRUCTURE LIMITED	C.S.C.	P S BISHT SIDDHARTHA SINGH
7	AO/204/2016	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. SAVITA GUPTA AND OTHERS	I P KOHLI	LALIT BELWAL PIYUSH GARG
	WITH IA/2750/2020 FOR MISCELLANEOUS APPLICATION IA/7673/2024 FOR URGENCY APPLICATION CONNECTED WITH			
7(1)	AO/289/2016	VIPIN KUMAR GUPTA Versus THE NEW INDIA INSURANCE COMPANY LTD. AND OTHERS	PIYUSH GARG	KANTI RAM I P KOHLI
8	AO/447/2016	KICHHA SUGAR COMPANY LTD. Versus M/S CAPITAL BUILDERS AND OTHERS	ADITYA KUMAR ARYA VINAY BHATT	SUNIL KHERA
	WITH CLMA/8866/2016 FOR STAY APPLICATION			
9	AO/721/2017	NATIONAL INSURANCE CO.LTD Versus LEELA DEVI AND OTHERS	DEEPAK RAWAT	LALIT SHARMA TARUN PANDE SHRADDHA PANDIT
	CONNECTED WITH			
9(1)	AO/722/2017	NATIONAL INSURANCE CO. LTD. Versus DEEPA DEVI AND OTHERS	DEEPAK RAWAT	LALIT SHARMA D K JOSHI
10	AO/58/2018	UTTARAKHAND TRANSPORT CORPORATION Versus SMT. MONIKA VASISHT AND OTHERS	ASHISH JOSHI	NARENDRA BALI SAGAR KOTHARI

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Causelists generated for Bench ID- 1066 and causlist ID- (1011) 07/10/2024 06:06:50 pm(86)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 04

TUESDAY, OCTOBER 08, 2024, AFTER DIVISION BENCH

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

CRIMINAL APPEALS, JAIL APPEALS & GOVT. APPEALS (FROM THE YEAR 2017 TO 2020), CRIMINAL MISC. APPLICATIONS UNDER SECTION 482 CR.P.C. (FOR THE YEAR 2021 & 2022), BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATIONS (FOR THE YEAR 2021 & 2022) AND APPEALS FROM ORDER INCLUDING MACP APPEALS (FOR THE YEAR 2021 & 2022)- ADMISSION, ORDER AND HEARING

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* PRONOUNCEMENT OF JUDGMENT *				
1	C482/1701/2022	ANKUSH JAIN Versus STATE OF UTTARAKHAND AND ANOTHER	RAMJI SHRIVASTAVA SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	G.A.
CONNECTED WITH				
1(1)	C482/917/2021	DALIP KUMAR Versus STATE OF UTTARKAHAND AND ANOTHER	RAMJI SHRIVASTAVA LALIT SHARMA SAGAR KOTHARI	G.A.
* ORDERS ON APPLICATION *				
2	IA/16206/2022 FOR SECOND BAIL APPLICATION IN CRLA/220/2019	VIJENDRA Versus STATE OF UTTARAKHAND	AVIDIT NOLIYAL PRAKASH CHANDRA SANGEETA ADHIKARI PATNI (AMICUS CURIAE)	G.A.
* ADMISSION MATTERS (TOP) *				
3	C482/733/2022	YOGENDRA SAINI Versus STATE OF UTTARAKHAND AND OTHERS	R P SINGH	PRANAV SINGH G.A.
WITH IA/1/2022 FOR STAY APPLICATION				
4	C482/1779/2022	SONI Versus VIKAS PANWAR	VINAY BHATT MOHD SHAFY	PANKAJ CHATURVEDI D.C.S.RAWAT
WITH IA/5/2024 FOR MISCELLANEOUS APPLICATION				
* FRESH CASES FOR ADMISSION *				
5	C528/567/2024	SATYA PRAKASH SATI Versus	GARIMA THAPA PAVAN KUMAR	G.A.

*** CASES STAYED IN LOWER COURT BY SEEKING ADJOURNMENT (NO ADJOURNMENT SHALL BE GRANTED) ***

6	C482/582/2022	OMWATI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	NAGESH AGGARWAL	G.A.
* FOR FURTHER HEARING (AFTER FRESH) *				
7	C482/1120/2024	ANIL KUMAR GUPTA Versus STATE OF UTTARAKHAND	ABHIMANSHU DHYANI, NAVNEET KAUSHIK, LALIT SHARMA,	PIYUSH GARG AKSHAY LATWAL B.C.JOSHI,ASSTT . G.A. SANDEEP SHARMA SANJEEV AGARWAL G.A.

WITH

IA/1/2024 FOR DELAY IN SHORT COUNTER AFFIDAVIT

IA/2/2024 FOR MISCELLANEOUS APPLICATION

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

CONNECTED WITH

7(1)	C482/1121/2024	AJAY KUMAR GUPTA Versus STATE OF UTTARAKHAND	LALIT SHARMA NAVNEET KAUSHIK ABHIMANSHU DHYANI	PIYUSH GARG AKSHAY LATWAL B.C.JOSHI, ASSTT. G.A. SANJEEV AGGARWAL SANDEEP SHARMA G.A.
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WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION

IA/2/2024 FOR DELAY IN SHORT COUNTER AFFIDAVIT

IA/3/2024 FOR MISCELLANEOUS APPLICATION

*** BAIL ORDER MATTERS (AFTER FRESH) ***

8	BA1/2531/2023	SHAKIR ALIAS NAKTA Versus STATE OF UTTARAKHAND	SACHIN MANOJ BHATT KUNWAR VIKRAMADITYA SHAH NIPUSHMOLA JOSHI MEDHA PANDE KRISHAN MOHAN JOSHI, V.K. KAPARUWAN, MUKESH KUMAR KAPAUWAN	G.A.
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*** ORDERS ON APPLICATIONS ***

- 9 IA/1/2024 FOR URGENCY APPLICATION
IN
CRLA/30/2020 NAVEEN KUMAR GARG ANKIT SHAH TARUN
Versus RISHAB LAKHERA
STATE OF UTTARALHAND AND RANGHAR G.A.
ANOTHER
- 10 IA/1/2022 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT
IA/2/2024 FOR TIME EXTENSION APPLICATION
IN
C482/1756/2021 YOGENDRA SINGH RAJENDRA G.A.
Versus SINGH AZAD
STATE OF UTTARAKHAND AND MANOJ JOSHI
ANOTHER
- 11 IA/1/2022 FOR MISCELLANEOUS APPLICATION
IA/2/2022 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IN
C482/1787/2021 SHABBU KHAN AND ANOTHER MANI KUMAR LALIT SHARMA
Versus RAVINDRA PAL SINGH NAVEEN SINGH
BISHT
AZMEEN
- 12 IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT
IN
C482/1802/2021 RAJ RISHI TIWARI AND OTHERS PULAK RAJ GHANSHYAM
Versus MULLICK JOSHI
STATE OF UTTARAKHAND AND SAHIL MULLICK G.A.
ANOTHER
- 13 IA/2/2022 FOR MISCELLANEOUS APPLICATION
IN
C482/1805/2021 ANKIT ARORA AND OTHERS DEVESH UPRETI VIKAS
Versus NEERAJ KUMAR BAHUGUNA
STATE OF UTTARAKHAND AND JITENDRA G.A.
ANOTHER KUMAR
- 14 IA/6/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT
IN
C482/1824/2022 SANJEEV KUMAR AND OTHERS VINAY BHATT SUDHIR KUMAR
Versus MOHD. SHAFY CHAUDHARY
STATE OF UTTARAKHAND AND G.A.
ANOTHER
- 15 IA/1/2024 FOR INTERIM ORDER EXTENSION APPLICATION
IN
C482/2078/2022 POOJA UPADHYAYA DEEP CHANDRA G.A.
Versus JOSHI
STATE OF UTTARAKHAND VINOD KUMAR
THROUGH SECRETARY HOME, SHRIMALI
DEHRADUN AND ANOTHER

CONNECTED WITH

15(1)	C482/447/2019	REKHA UPADHYAY Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND ANOTHER	PREM PRAKASH BHATT MANOJ CHANDRA BHATT MANOJ KUMAR	DEEP CHANDRA JOSHI G.A.
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16	MCRC/3/2024 FOR RECALL APPLICATION IN C482/1271/2023	MOHD ANEES AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	KRISHAN KUMAR VERMA ADITYA VERMA	PARIKSHIT SAINI VIKAS KUMAR GUGLANI G.A.
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17	IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN C482/1920/2023	SHRI AMARPREET SINGH ALIAS BUNTY Versus STATE OF UTTARAKHAND AND OTHERS	VISHWAST KANDPAL, ADITYA SINGH,	SHASHANK PANDEY AKSHAY PRADHAN G.A. ADITYA BARTH WAL ADITYA BARTH WAL
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CONNECTED WITH

17(1)	IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN C482/1921/2023	SHRI AMARPREET SINGH ALIAS BUNTY Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA SINGH VISHWAST KANDPAL	SHASHANK PANDEY AKSHAY PRADHAN G.A. ADITYA BARTH WAL
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*** ORDER ON APPLICATIONS (TIME BARRED CASES) ***

18	SPLA/156/2017	STATE OF UTTARAKHAND Versus KULDEEP KUMAR	G.A.
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CONNECTED WITH

18(1)	CRMA/2049/2017 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA IN GA/76/2017	STATE OF UTTARAKHAND Versus KULDEEP KUMAR	G.A.	SAGEETA BHARDWAR ,VARSHA SHARAMA,
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19	SPLA/168/2017	STATE OF UTTARAKHAND Versus RAHUL DEO	G.A.
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CONNECTED WITH

19(1) CRMA/2232/2017 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA
IN
GA/82/2017 STATE OF UTTARAKHAND G.A.
Versus
RAHUL DEO

20 SPLA/120/2018 STATE OF UTTARAKHAND G.A.
Versus
JAIBIR SINGH

NOTE : CASE IS DEFECTIVE.

CONNECTED WITH

20(1) CRMA/1452/2018 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA
IN
GA/61/2018 STATE OF UTTARAKHAND G.A.
Versus
JAIBIR SINGH

21 SPLA/136/2018 STATE OF UTTARAKHAND G.A.
Versus
KHEEM SINGH

NOTE : CASE IS DEFECTIVE.

CONNECTED WITH

21(1) CRMA/1594/2018 FOR DELAY CONDONATION APPLICATION IN TIME BARRED GA
IA/7531/2018 FOR MISCELLANEOUS APPLICATION
IN
GA/72/2018 STATE OF UTTARAKHAND G.A.
Versus
KHEEM SINGH

*** ORDER MATTERS ***

22 CRLA/86/2017 NARENDRA SINGH VINODA NAND G.A.
Versus BARTHWAL
STATE OF UTTARAKHAND AND RAJENDRA
OTHERS AND OTHERS TAMTA

23 CRLA/87/2017 GOPAL SINGH DINESH B M PINGAL
Versus CHAUHAN
AKASH NAGAR AND ANOTHER RAKESH NEGI
AND ANOTHER C.S. GASYAL

24 CRLA/88/2017 BASANT LAL VERMA SUMIT BAJAJ
Versus SAURABH
CHANCHAL SINGH KHETWAL KUMAR PANDEY

25 CRLA/93/2017 VIKRAM SINGH BHANDARI SANDEEP G.A.
Versus TANDON
STATE OF UTTARAKHAND SADHANA
NISHAD

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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 07/10/2024 06:30:53 pm(115)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST II
COURT NUMBER 04
TUESDAY, OCTOBER 08, 2024,

HON'BLE MR. JUSTICE RAKESH THAPLIYAL
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

CRIMINAL APPEALS, JAIL APPEALS & GOVT. APPEALS (FROM THE YEAR 2017 TO 2020), CRIMINAL MISC. APPLICATIONS UNDER SECTION 482 CR.P.C. (FOR THE YEAR 2021 & 2022), BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATIONS (FOR THE YEAR 2021 & 2022) AND APPEALS FROM ORDER INCLUDING MACP APPEALS (FOR THE YEAR 2021 & 2022)- ADMISSION, ORDER AND HEARING

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER ON APPLICATIONS (TIME BARRED CASES) *				
1	IA/1/2022 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO IN AO/399/2022	JAVEER SINGH Versus DIPTI JAISHALI AND OTHERS	SUMIT BAJAJ SAURAV ADHIKARI TARUN PANDE SAURABH KUMAR PANDEY	LALIT BELWAL NALIN SAUN JATINDRA KAUR V P BAHUGUNA
* ORDER MATTERS *				
2	AO/401/2022 WITH IA/1/2022 FOR STAY APPLICATION	RELIANCE GENERAL INSURANCE COMPANY LTD. Versus ANUJ SHARMA AND OTHERS	PULAK AGARWAL	SACHIN KUMAR SHARMA
3	AO/449/2022 WITH IA/4/2024 FOR MONEY WITHDRAWAL APPLICATION	UTTARAKHAND TRANSPORT CORPORATION RISHIKESH Versus SAEEN AND OTHERS	ASHISH JOSHI	RAVINDRA S RAWAT
* ADMISSION MATTERS *				
4	AO/84/2021 WITH IA/1/2021 FOR STAY APPLICATION	UNITED INDIA INSURANCE CO. LTD. Versus HARSHLATA AND OTHERS	NARESH PANT	L.K.TIWARI
* FOR FINAL HEARING *				
5	AO/345/2022	ORIENTAL INSURANCE COMPANY LTD. Versus SURYA RAWAT AND OTHERS	MOHD SHAFY	D C S RAWAT R K RAWAT

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
COURT NUMBER 05

TUESDAY, OCTOBER 08, 2024, AFTER DIVISION BENCH.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

WRIT PETITION MISC. SINGLE UNDER ARTICLES 226 & 227 OF THE CONSTITUTION OF INDIA (2021 & ONWARDS), FIRST APPEALS (2021 & ONWARDS), SECOND APPEALS (2021 & ONWARDS), APPEALS FROM ORDER INCLUDING MACP APPEALS (2023 & ONWARDS)- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES FOR ADMISSION *				
1	WPSS/1865/2024	RAJEEV SINGH CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL	C.S.C. B.S. NEGI
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
2	WPMS/2213/2024	MS VANTAGE BIOTECH PVT LTD Versus STATE OF UTTARAKHAND AND ANOTHER	BHUPESH KANDPAL ABDUL ALI	C.S.C.
3	WPMS/2348/2024	SHASHANK SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	ABHISHEK GROVER	ASHISH JOSHI HARI MOHAN BHATIA C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION			
4	WPMS/2427/2024	ALI NAWAZ Versus BANK OF MAHARASHTRA	PRABHA NAITHANI AVIDIT NOLIYAL	
	WITH IA/1/2024 FOR STAY APPLICATION			
5	WPMS/2565/2024	AZAD Versus STATE OF UTTARAKHAND AND OTHERS	MOHD SAFDAR	C.S.C.
6	WPMS/2625/2024	DEVENDRA JAIN AND OTHERS AND OTHERS Versus DEEPAK JAIN	IMRAN ALI KHAN HARSH VARDHAN DHANIK	MANI KUMAR (FOR CAVEATOR)
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	WPMS/2630/2024	TAJENDRA KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI SIDHARTH	B.D.PANDEY C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

8	WPMS/2664/2024	SURENDRA SINGH GUSAIN Versus STATE OF UTTARAKHAND AND OTHERS	TUSHAR UPADHYAYA	C.S.C.
9	WPMS/2668/2024	SHREE DEV BHOOMI INSTITUTE OF EDUCATION SCIENCE AND TECHNOLOGY Versus INDIAN NURSING COUNCIL AND OTHERS	DHARMENDRA BARTHWAL KARMANYA PANDEY	SHAIENDRA NAURIYAL TARUN PANDE C.S.C.
10	WPMS/2674/2024	MS UP BRICK CENTRE Versus PUNJAB NATIONAL BANK AND ANOTHER	AAMIR MALIK SACHIN VEER SINGH MANOJ BHATT	ASHISH JOSHI

WITH
IA/1/2024 FOR STAY APPLICATION

11	WPMS/2758/2024	VIKRAM SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	HARSHPAL SEKHON	C.S.C.
12	WPMS/2759/2024	DEVENDRA SINGH Versus STATE OF UTTARAKHAND THROUGH SECRETARY FINANCE GOVT. OF U.K. DEHRADUN AND OTHERS	SAGAR MALADA SAURABH BUDHORI YOGESH PACHOLIA	C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

13	WPMS/2760/2024	TEJPAL SINGH Versus GAGANDEEP KAUR	SANJAY KUMAR	
14	WPMS/2762/2024	VIVEKANAND ROY Versus SUDHIR ROY AND ANOTHER	H C PATHAK B D PANDE	

WITH
IA/1/2024 FOR STAY APPLICATION

15	WPMS/2768/2024	BHUPENDRA SINGH AND ANOTHER Versus PROJECT DIRECTOR NATIONAL HIGHWAY AUTHORITY OF INDIA AND OTHERS	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	NARESH PANT C.S.C.
16	WPMS/2770/2024	VINOD SONKAR Versus STATE OF UTTARAKHAND AND ANOTHER	K K TIWARI B D PANDE	LALIT SHARMA C.S.C.

WITH
IA/1/2024 FOR STAY APPLICATION

17	WPMS/2771/2024	POOJA SHARMA Versus SOMA DEVI AND ANOTHER	DIGVIJAY SINGH BISHT	
		WITH IA/1/2024 FOR STAY APPLICATION		
18	WPMS/2772/2024	JITENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
19	WPMS/2775/2024	PRATIBHA AGARWAL Versus UNION OF INDIA	VINAY BHATT MOHD SHAFY	DEPUTY S.G.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
20	WPMS/2776/2024	KHURSHIDA KHATOON Versus UNION OF INDIA	VINAY BHATT MOHD SHAFY	DEPUTY S.G.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
21	WPMS/2777/2024	ST JOSEPHS ACADEMY Versus NAGAR NIGAM DEHRADUN AND OTHERS	VIKAS BAHUGUNA	ASHISH JOSHI C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
22	WPMS/2778/2024	NAGAR NIGAM DEHRADUN Versus RASHIDAN DECEASED AND OTHERS	ASHISH JOSHI	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
23	WPMS/2779/2024	BETAL SINGH Versus COMMISSIONER AND ANOTHER	SIDDHARTH SINGH NEGI AAYUSH GAUR SHIVAM RANA	C.S.C.

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Causelists generated for Bench ID- 1173 and causlist ID- (1001) 07/10/2024 06:12:39 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
DAILY LOK ADALAT, AT A.D.R. BUILDING
TUESDAY, OCTOBER 08, 2024, AT 11:00 A.M.

REGISTRAR (INSPECTION)
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* ORDER MATTERS *				
1	CRLR/123/2015	SMT. JYOTI AND ANOTHER Versus PRADEEP SAHDEV	PANKAJ CHATURVEDI XITIJ KAUSHIK	SANJANA MADAN H C PATHAK ABHIJAY NEGI, SNIGDHA TIWARI B D PANDE
WITH IA/2384/2018 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT CONNECTED WITH				
1(1)	FA/131/2017	SMT JYOTI SEHDEV Versus PRADEEP SEHDEV	PIYUSH GARG	ABHIJAY NEGI SNIGDHA TIWARI SANJANA MADAN
WITH IA/11972/2020 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER IA/11973/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER				
2	CRLR/67/2020	JAGDISH KARKI Versus STATE OF UTTARAKHAND AND ANOTHER	HIMANSHU RATHORE SONIYA CHAWLA D N SHARMA	VEER KUNWAR SINGH G.A.
WITH IA/10106/2020 FOR MISCELLANEOUS APPLICATION				
3	CRLR/68/2020	JAGDISH KARKI Versus STATE OF UTTARAKHAND AND ANOTHER	HIMANSHU RATHORE SONIYA CHAWLA D N SHARMA	VEER KUNWAR SINGH G.A.
4	CRLR/69/2020	JAGDISH KARKI Versus STATE OF UTTARAKHAND AND ANOTHER	HIMANSHU RATHORE SONIYA CHAWLA D N SHARMA	VEER KUNWAR SINGH G.A.
5	CRLR/197/2024	NILKANTH Versus STATE OF UTTARAKHAND AND OTHERS	AJEET KUMAR YADAV	G.A.
WITH IA/1/2024 FOR STAY APPLICATION				

*** ORDER MATTERS ***

6	C482/1297/2017	DEEPA DEVI Versus SHAMBHU RAM	SUMIT BAJAJ J.S. KHATI SAURABH PANDEY	R C TAMTA
CONNECTED WITH				
6(1)	C482/622/2016	SHAMBHU RAM Versus SMT. DEEPA DEVI	DINESH CHAUHAN SHIVANAND BHATT	SAURABH KUMAR PANDEY JASWANT SINGH KHATI
7	C482/1497/2017	SUNDER LAL PANWAR Versus SMT. USHA PANWAR ALIAS HEMA PANWAR SACHDEVA AND ANOTHER	PRABHA NAITHANI ANJALI NOLIYAL	
8	C482/64/2018	RAJENDRA MANDOLA Versus NAVEEN KUMAR AND ANOTHER	GANGA SINGH NEGI RAJESH SHARMA	G.A. NAGESH AGGARWAL
9	C482/2748/2019	KAUSHIK ARVIND BHAI SANGANI Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA SINGH PRANAV SINGH	AJAY VEER PUNDIR G.A.
10	C482/330/2021	SUDHIR KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	G C KANDPAL VINOD TIWARI CHANDRA PRAKASH ARYA	ASHISH AGGARWAL SHANKAR AGGARWAL G.A.
WITH IA/1/2021 FOR MISCELLANEOUS APPLICATION				
11	C482/573/2021	ANUJ JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	G.A. S.K.MANDAL
WITH IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT				
12	C482/2221/2022	SONIYA CHAND AND ANOTHER Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME DEHRADUN AND ANOTHER	LALIT SHARMA	G.A.
* ORDER MATTERS *				
13	AO/180/2013	SRI VIJAY KUMAR YADAV Versus SRI JEET SINGH MEHTA AND OTHERS	TARUN PANDE	K K SHAH
WITH CLMA/3898/2013 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO CLMA/3904/2013 FOR ADDITIONAL EVIDENCE				
14	AO/454/2019	SHRI. KAMLESH BUDHLAKOTI Versus	TARUN PANDE SHRADDHA	H C PANDE

BHANU PRATAP SINGH AND
OTHERS

PANDIT

15 AO/27/2022

SUSHIL LAKHERA
Versus
RUCHI BAGRADA

RAJAT MITTAL

ANKUR SHARMA

WITH

IA/2/2022 FOR INTERIM RELIEF APPLICATION

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Causelists generated for Bench ID- 1195 and causlist ID- (1001) 07/10/2024 04:10:46 pm(256)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST

IN CHAMBER

TUESDAY, OCTOBER 08, 2024, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
* FRESH CASES AS DEFECTIVE *				
1	BA3/70/2024	ABHISHEK ALIAS BANESH Versus STATE OF UTTARAKHAND	SUBHASH CHANDR BURMAN	G.A.
2	CLR/86/2024	TINY KESANG LINGTSANG THAPAR Versus SAMIR THAPAR	S SANTANAM SWAMINADHAN	
	WITH IA/1/2024 FOR STAY APPLICATION			
3	SA/114/2024	SURENDRA KUMAR MISHRA Versus RAJENDRA KUMAR	NARENDRA BALI RAJEEV BHATT	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION			
4	FA/155/2024	ARUN BHANOTT AND OTHERS Versus HARMINDER SINGH	SHUBHANG DOBHAL	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR STAY APPLICATION			
5	WPPIL/163/2024	NARI SELF HELP GROUP AND OTHERS Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY, WOMEN EMPOWERMENT AND CHILD AND OTHERS	PRABHAT BOHRA	C.S.C.
6	WPPIL/165/2024	KORIYAL SARIYAL Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHR RASTOGI AKSHAY JOSHI	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
7	FA/194/2024	MEENA RANI Versus MOHIT KUMAR	BHARAT SINGH JASMEET KAUR	
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			

IA/2/2024 FOR INTERIM RELIEF APPLICATION

8	BA2/273/2024	SHAKIR Versus STATE OF UTTARAKHAND	SHEETAL SELWAL	G.A.
9	BA2/274/2024	AMAN KUMAR Versus STATE OF UTTARAKHAND	GAURAV SINGH	
10	BA2/275/2024	SATISH Versus STATE OF UTTARAKHAND	GAURAV SINGH	
11	AO/295/2024	SAHIBA Versus MOHAMMAD ASLAM	S BHUPENDRA SINGH AYUSHI ARYA SANPREET SINGH AJMANI	

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION

12	CLCON/354/2024	JAGJIT SINGH Versus DR RANJIT KUMAR SINHA	MAYANK RAJAN JOSHI AISHWARY PRAKASH JOSHI	
13	AO/362/2024	UNITED INDIA INSURANCE COMPANY LTD Versus SMT REKHA SANWAL AND OTHERS	I P KOHLI AMIT KAPRI	

WITH
IA/1/2024 FOR DELAY CONDONATION APPLICATION
IA/2/2024 FOR STAY APPLICATION

14	AO/412/2024	SHRIRAM GENERAL INSURANCE CO LTD Versus RAJMATI DEVI AND OTHERS	D C S RAWAT	
15	AO/413/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SUNITA AND OTHERS	LALIT BELWAL	C.S.C.

WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

16	AO/415/2024	RACHIT NAGALIA Versus PRIYANKA SINGH	PIYUSH GARG	PRIYANSHU GAIROLA (FOR CAVEATOR) T S BINDRA
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WITH
IA/1/2024 FOR INTERIM RELIEF APPLICATION

17	CRLA/595/2024	LAXMAN SINGH MAHAR Versus STATE OF UTTARAKHAND	H S RAWAL AMIT KAPRI	G.A.
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WITH
IA/1/2024 FOR BAIL APPLICATION

18	C528/649/2024	IQBAL SINGH Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	BHAVYA PRATAP SINGH SANPREET SINGH AJMANI	G.A.
19	C528/650/2024	BHAGWATI PRASAD PANT Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	AMIT KAPRI	G.A.
20	C528/651/2024	KALIM ALIAS GANJA Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR STAY APPLICATION	GAURAV SINGH	PANKAJ SEMWAL G.A.
21	C528/652/2024	VIVEK KUMAR ALIAS VIKKY Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	BHUWAN BHATT	G.A.
22	C528/653/2024	GOVIND SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	RAMJI SHRIVASTAVA LALIT KUMAR	G.A.
23	C528/656/2024	ASHOK KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR STAY APPLICATION	GAURAV SINGH	G.A.
24	C528/658/2024	AMARJEET SETHI AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	HARSHIT SANWAL	
25	WPSB/659/2024	KOSHAGAR KARAMCHARI SANGATHAN Versus STATE OF UTTARAKHAND AND OTHERS WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	AMAR MURTI SHUKLA MUKESH RAWAT	C.S.C.
26	C528/661/2024	VAISHNAVI Versus	SIDDHARTHA SINGH	G.A.

STATE OF UTTARAKHAND AND
OTHERS

D S NEGI

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

27 CRLR/726/2024 MOHAMMAD FURKAN MANI KUMAR G.A.
Versus
STATE OF UTTARAKHAND AND
ANOTHER

WITH

IA/1/2024 FOR EXEMPTION APPLICATION

IA/2/2024 FOR BAIL AND SUSPENSION OF SENTENCE

28 WPCRL/1117/2024 JAHANGIR ALAM PRADEEP G.A.
Versus
STATE OF UTTARAKHAND AND
OTHERS CHAMYAL
KOVID BHATT

29 WPCRL/1118/2024 JITENDER SINGH PANWAR SAGAR KOTHARI
Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

30 WPCRL/1119/2024 ASHISH NEGI NALIN SAUN G.A.
Versus
STATE OF UTTARAKHAND AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

31 BA1/1904/2024 ROHIT SHARANG G.A.
Versus
STATE OF UTTARAKHAND
DHULIA

32 BA1/1905/2024 MANDEEP SINGH RAYAR S K MISHRA G.A.
Versus
STATE OF UTTARAKHAND

33 WPSS/1934/2024 MANJU RANI SHARMA KAILASH C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS CHANDRA
NAGESH
AGGARWAL

WITH

IA/1/2024 FOR STAY APPLICATION

34 WPMS/2031/2024 SHER SINGH DECEASED VIJAY BHATT C.S.C.
Versus
STATE OF UTTARAKHAND AND
ANOTHER ANITA BHATT

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

35 WPMS/2761/2024 MS SARVJEET ENTERPRISES DEVANSH DEPUTY S.G.
ENGINEERS KAUSHIK
Versus SEEMA SINGH
UNION OF INDIA THROUGH ITS
DTEC OF CONTRACT
MANAGEMENT MILITARY

ENGINEER SERVICES AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

36 WPMS/2763/2024 AHATASHAM ALI GAURAV SINGH C.S.C.
Versus
COLLECTOR HARIDWAR AND
OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

37 WPMS/2764/2024 MAMCHAND SHARMA GAURAV SINGH
Versus
LT COLONEL BRIJESH KUMAR
SHARMA AND OTHERS

38 WPMS/2765/2024 JIVAN CHANDRA KAUSHAL C.S.C.
Versus
SUB DIVISIONAL MAGISTRATE
NAINITAL AND OTHERS
PANDEY
MEHBOOB RAHI

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

39 WPMS/2766/2024 MS STARDUST HOTELS SANJEEV KUMAR
Versus
COMMISSIONER CENTRAL
GOODS AND SERVICE TAX
DEHRADUN AND ANOTHER
AGARWAL
FAIZUL HAQUE

40 WPMS/2767/2024 SARITA JOSHI BHUPESH C.S.C.
Versus
DISTRICT MAGISTRATE NAINITAL
AND OTHERS
KANDPAL

WITH

IA/1/2024 FOR STAY APPLICATION

41 WPMS/2769/2024 PALTU PRASAD MANJU ASHISH JOSHI
Versus
THE PRESIDING OFFICER
LABOUR COURT AND OTHERS
BAHUGUNA
J P PANDEY
D N SHARMA

42 WPMS/2773/2024 AASHUTOSH KUMAR AGARWAL DUSHYANT YOGESH PANDEY
Versus
STATE OF UTTARAKHAND AND
OTHERS
MAINALI
NIKHIL BHATT
NEERAJ TIWARI
C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

43 WPMS/2774/2024 DHIRENDRA KUMAR PATHAK DINESH C.S.C.
Versus
STATE OF UTTARAKHAND AND
OTHERS
GAHATORI

WITH

IA/1/2024 FOR STAY APPLICATION

44 WPMS/2780/2024 PRADEEP AND ANOTHER TAPAN SINGH C.S.C.
Versus
DISTRICT MAGISTRATE
HARIDWAR AND OTHERS
AVNEESH
KUMAR

*** ORDER ON APPLICATIONS (AS DEFECTIVE) ***

45	WPSS/3528/2018	VINOD KUMAR SHARMA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DINESH GAHATORI	C.S.C.
46	IA/8827/2024 FOR MISCELLANEOUS APPLICATION IN SPA/293/2019	STATE OF UTTARAKHAND AND OTHERS Versus AJAY SINGH	C.S.C.	JITENDRA CHAUDHARY D K TYAGI
47	IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN CRLA/474/2019	MOHAN SINGH RAWAT Versus STATE OF UTTARAKHAND	RAM SINGH SAMMAL BHUPENDRA SINGH BHANDARI PANKAJ KAPIL SARITA BISHT HARSHIT SANWAL	GURBANI SINGH JATIN RANA NIMISH CHIB YATIKA VASUDEV DIVYE CHUGH SATYAM BHATIA AJAY MISHRA G.A.
48	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN WPMS/1591/2023	JILA SAHKARI BANK LTD Versus PRESIDING OFFICER LABOUR COURT AND ANOTHER	SONIYA CHAWLA	NEETU SINGH (FOR CAVEATOR)
NOTE : DEFECT NOT REMOVED				
49	MCRC/1/2024 FOR RESTORATION APPLICATION IN SPLA/66/2024	BENAT MESSI (PARTNER) N.X.G. BESTO PVT. LTD. Versus STATE OF UTTARAKHAND AND ANOTHER	ZAFAR SIDDIQUE	G.A.
50	IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN FA/105/2024	NEERAJA YADAV Versus SANJAY KUMAR	PAWAN MISHRA	MUKESH SINGH RAWAT
51	IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IN C482/557/2024	SANJEEV AGRAWAL Versus STATE OF UTTARAKHAND AND ANOTHER	SOHAN SINGH RAUTELA NARENDRA SINGH PANKAJ SINGH	AYUSH KUMAR G.A.

- 52 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/966/2024 MAWAI TEMPO SERVICE ROHIT ARORA C.S.C.
Versus
STATE TAX OFFICER
- 53 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
WPMS/1339/2024 MS MASTER ASHIRWAD VISHAL HURIYA C.S.C.
LOGISTICS PRIVATE LIMITED AASHISH
Versus SABHARWAL
ASSISTANT COMMISSIONER ROHIT ARORA
- 54 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
IN
BA1/1572/2024 SAGEER AHMAD VIKAS SINGH G.A.
Versus YADAV
STATE OF UTTARAKHAND KARAN SINGH
DUGTAL

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Causelists generated for Bench ID- 1006 and causlist ID- (1001) 07/10/2024 06:23:31 pm(274)

HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST
IN CHAMBER/MEDIATION
TUESDAY, OCTOBER 08, 2024, AT 11:00 A.M.

REGISTRAR
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		* ORDER MATTERS *		
1	C24/31/2023	PRIYANKA Versus RAVINDER SINGH MAURYA	ANKUR SHARMA	GAURAV KANDPAL
	WITH IA/1/2023 FOR STAY APPLICATION			

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Causelists generated for Bench ID- 1003 and causlist ID- (1001) 07/10/2024 05:50:32 pm(274)

NOTICE

This is for the information of all the concerned and the members of High Court Bar Association that **on 08.10.2024 (Tuesday)**: -

1. Hon'ble Ms. Justice Ritu Bahri, Hon'ble the Chief Justice, High Court of Uttarakhand, Nainital is going to superannuate on 10th of October, 2024. As a mark of respect to bid farewell to Hon'ble the Chief Justice, a High Tea will be held on 08.10.2024 (*Tuesday, being the last Court working day before the Dussehra holidays*) at the ground adjacent to Chief Justice's Court Block **at 3:00 P.M.**
2. Division Bench-II will **not sit**. Date given matters, if any, will remain stand out and will be fixed by Bench Secretary as per directions.
3. **Hon'ble Shri Justice Vivek Bharti Sharma will not hold Court.**
4. Division Bench-IV will **not sit**. Division Bench-III will sit at 10:15 A.M. and take the **Fresh matters of Division Bench-III as well as Division Bench-IV**. Remaining date given matters of Division Bench-III & Division Bench-IV will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before Division Bench-III for urgent hearing.
5. Immediately after Division Bench-III, Hon'ble Shri Justice Manoj Kumar Tiwari will sit in Single Bench and take up Fresh matters of Single Bench of Hon'ble Shri Justice Vivek Bharti Sharma. Remaining date given matters will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before His Lordship for urgent hearing.
6. Immediately after Division Bench-III, Hon'ble Shri Justice Pankaj Purohit will sit in Single Bench and take up Fresh matters of Single Bench of His Lordship. Remaining date given matters will remain stand out and will be fixed by Bench Secretary as per directions. However, any urgent matter may be mentioned before His Lordship for urgent hearing.

By Orders of Hon'ble the Chief Justice

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Registrar (Judicial)